

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

TRANSFER PETITION (CIVIL.) NO(s). 497 OF 2005

PARAMJEET KAUR

Petitioner(s)

VERSUS

MANJEET SINGH

Respondent(s)

(With office report)(With appln. for stay)

Date: 26/09/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN KUMAR

HON'BLE MR. JUSTICE P.K. BALASUBRAMANYAN

For Petitioner(s) Ms. Radha Rani, Adv.

Mr. R. Santhan Krishnan, Adv.

Mr. B. Kranthi Kiran, Adv.

Mr. D. Mahesh Babu, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Respondent has been served. There is no appearance on behalf of the respondent. In

the interest of justice, list the matter again after two weeks.

(S. Thapar)

(Phoolan Wati Arora)

PS to Registrar

Court Master